

16



NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

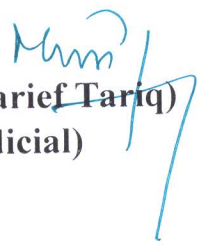
xAPPLICATION NUMBER :  
PETITION NUMBER : TCP/150/2016  
NAME OF THE PETITIONER(S) : Madhu Dadha & 2 others  
NAME OF THE RESPONDENT(S) : M/s Dadha Securilockers Private Limited & 4 others  
UNDER SECTION : 397/398, 237, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	G. Krishnakumar Rajagopal Vasudevan	Counsel for Petitioner.	
2.	MAHENDRA DADHA	In person R4 for R1 to R5	

**ORDER**

Counsel for petitioner present. Shri. Mahendra Dadha, party in person for R4 and representing on behalf of R1 to R3 and R5 present. He prayed time for submission of arguments in relation to the petition filed under Section 8. At request, time extended. Put up on 14.12.2016 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)